

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:204
ANSWERED ON:07.08.2006
SCHEME FOR FISHERMEN
Manoj Dr. K.S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government is providing assistance under saving-cum-relief scheme for fishermen;
- (b) if so, the details of the Central share released to the States during the last three years and current financial year;
- (c) whether any amount out of the sanctioned assistance is yet to be released by the Union Government under the scheme;
- (d) if so, the details thereof, State-wise; and
- (e) the time by which the said amount is likely to be released?

Answer

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 204 TO BE ANSWERED ON 7TH AUGUST,2006.

(a): Yes Sir.

(b): The Central share of Rs.2739.38 lakh and Rs.5.10 lakh has been released to the States/UTs to implement the saving-cum-relief component of the National Scheme of Welfare of Fishermen during the last three years (2003-04 to 2005-06) and current financial year 2006-07 (till 31.7.06) respectively.

(c): Yes, Sir. Out of Rs.2849.77 lakh sanctioned towards Central share during the last three years (2003-04 to 2005-06) to various States/UTs to implement Saving cum Relief component of the Welfare Scheme of Fishermen, a sum of Rs.2739.38 lakh has been released and Rs.110.39 lakh is yet to be released.

(d): The balance amount pertains to Kerala (Rs.26.87 lakh) and Tamil Nadu (Rs.83.52 lakh).

(e): Based on proposal received from the state government indicating actual number of fishermen covered or anticipated, central assistance is sanctioned and amount released in the light of quantum of assistance and availability of funds under the scheme. In case of major states, Central assistance is extended in two installments provided the concerned State Government furnish details of actual numbers of fishers covered under the scheme, contribution collected from the beneficiaries and utilization of Central assistance released towards first installment. The states of Kerala and Tamil Nadu have been requested to furnish the details.